

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 07.02.2018.

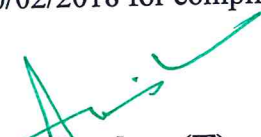
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.214/BB/2017	-	Admission	252(3)	Tritone Electronics India Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	-------------------------------------	------------------------	-----------

**ORDER**

Matter is listed today for furnishing additional information. No representation for Petitioner. PCS is absent. This is 3<sup>rd</sup> time matter is coming up for compliance. Time extended as a last chance and no further adjournment will be given. List it on 20/02/2018 for compliance.

  
**Member (T)**

  
**Member (J)**